GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO.1734 TO BE ANSWERED ON 28.12.2017

Central Assistance to States

1734. SHRI PRAHLAD SINGH PATEL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government has stopped the central assistance being provided to the States by Government and the Sports Authority of India for construction of sports infrastructure along with the assistance for construction of stadium under infrastructure head if so, the details thereof and the reasons therefor;

(b) whether the Government provides funds to the State Governments for setting up and running sports academy for different games;

(c) whether several States of the country including Madhya Pradesh have prepared a proposal regarding sports infrastructure and the functions of sports academy and sent it for approval to the Government; and

(d) if so, the action taken by the Government for approval of such proposals?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS {COL. RAJYAVARDHAN RATHORE (RETD.)}

(a) No, Madam.

(b) The Ministry of Youth Affairs & Sports is implementing a Scheme called "Khelo India – National Programme for Development of Sports" which inter-alia, includes a vertical of 'Support to National/ Regional/State Sports Academies' under which grants-in-aid will be provided for establishment, operation and maintenance of sports academies in respect of identified disciplines to various entities, including State Governments.

(c) & (d) Proposals have been received from States/UTs, including Madhya Pradesh, under various Sports Promotional Schemes of the Ministry of Youth Affairs & Sports, including proposals for sports infrastructure and sports academies. Such proposals, as and when received, and if found complete in all respects and technically feasible, are being sanctioned subject to availability of funds.

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